

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 17th April, 2018

No.HCM/MJS-L.C./2015-A&E/ In partial modification of earlier Notification No. HCM/MJS-L.C/2015-A&E/68671 Dated 31st August, 2017 and in public interest and for smooth functioning of the District Courts in the event of Judicial Officer(s) of the district remaining on leave or on deputation for training or on official duty, Hon'ble The Acting Chief Justice, High Court of Manipur is pleased to modify the link court/courts for all the District & Sessions Courts of Manipur, their subordinate courts and other courts as shown in the table below:-

IMPHAL EAST

COURT	LINK COURT
District & Sessions Judge, Imphal East	District & Sessions Judge, Imphal West; Addl. District & Sessions Judge (FTC), Manipur East
Addl. Sessions Judge (FTC) for Crimes Against Women, Manipur	District & Sessions Judge, Imphal East; Addl. District & Sessions Judge (FTC), Manipur East
Addl. District & Sessions Judge (FTC), Manipur East	District & Sessions Judge, Imphal East
Civil Judge (Sr. Divn.), Imphal East	Civil Judge (Sr. Divn.), Imphal West
CJM, Imphal East	JMFC, Imphal East/CJM, Imphal West; JMFC, Imphal West-I
Civil Judge (Jr. Divn.)/JMFC, Imphal East	Civil Judge (Jr. Divn.) / JMFC, Imphal West-I; Civil Judge (Sr. Divn.), Imphal East; CJM, Imphal East
Civil Judge (Jr. Divn.)/JMFC, Jiribam	Civil Judge (Jr. Divn.)/JMFC, Imphal East

IMPHAL WEST

COURT	LINK COURT
District & Sessions Judge, Imphal West	District & Sessions Judge, Imphal East; Addl. District & Sessions Judge (FTC), Manipur West
Civil Judge (Sr. Divn.), Imphal West	Civil Judge (Sr. Divn.), Imphal East; Civil Judge (Sr. Divn.), Tamenglong
CJM, Imphal West	JMFC, Imphal West-I
Civil Judge (Sr. Divn.)/ CJM, Tamenglong	Civil Judge (Sr. Divn.), Imphal West; CJM, Imphal West
Civil Judge (Sr. Divn.)/CJM, Chandel	Civil Judge (Sr. Divn.) / CJM, Thoubal; Civil Judge (Sr. Divn.), Imphal East; JMFC, Moreh
Civil Judge (Jr. Divn.)/JMFC, Imphal West-I	Civil Judge (Jr. Divn.) / JMFC, Imphal West-II
Civil Judge (Jr. Divn.)/JMFC, Imphal West-II	Civil Judge (Jr. Divn.) / JMFC, Imphal West-I
Civil Judge (Jr. Divn.)/JMFC, Moreh	Civil Judge (Sr. Divn.) / CJM, Chandel; Civil Judge (Sr. Divn.)/CJM, Thoubal

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BISHNUPUR

COURT	LINK COURT
District & Sessions Judge, Bishnupur	District & Sessions Judge, Churachandpur; Addl. District & Sessions Judge (FTC), Manipur West
Civil Judge (Sr. Divn.)/CJM, Bishnupur	Civil Judge (Sr. Divn.) / CJM, Churachandpur; Civil Judge (Sr. Divn.), Imphal East; JMFC, Bishnupur; CJM, Imphal East
Civil Judge (Jr. Divn.)/JMFC, Bishnupur	Civil Judge (Sr. Divn.) / CJM, Bishnupur; Civil Judge (Jr. Divn.) / JMFC, Churachandpur; Civil Judge (Jr. Divn.) / JMFC, Imphal West-II

THOUBAL

COURT	LINK COURT
District & Sessions Judge, Thoubal	District & Sessions Judge, Imphal East; Addl. District & Sessions Judge (FTC), Manipur East
Civil Judge (Sr. Divn.)/CJM, Thoubal	Civil Judge (Sr. Divn.) / CJM, Chandel; Civil Judge (Sr. Divn.), Imphal East; JMFC, Thoubal
Civil Judge (Jr. Divn.)/JMFC, Thoubal	Civil Judge (Sr. Divn.) / CJM, Thoubal; Civil Judge (Sr. Divn.) / CJM, Chandel; Civil Judge (Jr. Divn.) / JMFC, Imphal West-II

SENAPATI

COURT	LINK COURT
District & Sessions Judge, Senapati	District & Sessions Judge, Imphal East; Addl. District & Sessions Judge (FTC), Manipur West
Civil Judge (Sr. Divn.)/CJM, Senapati	Civil Judge (Sr. Divn.), Imphal East; JMFC, Kangpokpi
Civil Judge (Jr. Divn.)/JMFC, Kangpokpi	Civil Judge (Sr. Divn.) / CJM, Senapati; Civil Judge (Jr. Divn.) / JMFC, Imphal East; Civil Judge (Jr. Divn.) / JMFC, Imphal West-II

CHURACHANDPUR

COURT	LINK COURT
District & Sessions Judge, Churachandpur	District & Sessions Judge, Bishnupur; Addl. District & Sessions Judge (FTC), Manipur West
Civil Judge (Sr. Divn.)/CJM, Churachandpur	Civil Judge (Sr. Divn.) / CJM, Bishnupur; JMFC, Churachandpur
Civil Judge (Jr. Divn.)/JMFC, Churachandpur	Civil Judge (Sr. Divn.) / CJM, Churachandpur; Civil Judge (Jr. Divn.) / JMFC, Bishnupur; Civil Judge (Jr. Divn.) / JMFC, Imphal West-II

UKHRUL

COURT	LINK COURT
District & Sessions Judge, Ukhrul	District & Sessions Judge, Imphal East
Civil Judge (Sr. Divn.)/CJM, Ukhrul	Civil Judge (Sr. Divn.), Imphal East; CJM, Imphal East
Civil Judge (Jr. Divn.)/JMFC, Ukhrul	Civil Judge (Sr. Divn.) / CJM, Ukhrul; Civil Judge (Jr. Divn.) / JMFC, Imphal East

OTHERS

COURT	LINK COURT
Family Court, Manipur	Family Court, Imphal East
Family Court, Imphal East.	Family Court, Manipur / District Judge, Imphal East
Family Court, Bishnupur	District Judge, Bishnupur
Family Court, Thoubal	District Judge, Thoubal
Special Court (NDPS), Manipur	Special Court, ND & PS (FTC) / District & Sessions Judge, Imphal East
Special Court, ND & PS, (FTC)	Special Court (NDPS) Manipur.

**** In case both the Officers of the Court and its link Court are on leave[]/training/official duty, any of the link courts with respect to either of the courts shall be in charge of both the offices/courts.

This Notification will come into force immediately.

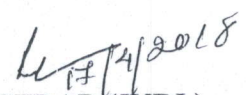
By order etc.,

Sd/-
(R.K. MEMCHA DEVI)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR
Imphal, the 17th April, 2018

Endt. No.HCM/MJS-L.C./2015-A&E/5871-88

Copy to:-

1. The Secretary, Law & Legislative Affairs Department, Government of Manipur.
2. All the District & Sessions Judges, (.....).
- **They are requested to circulate a copy of the notification to their subordinate Courts/Judges.**
3. The Presiding Officer, Revenue Tribunal / MACT, Manipur.
4. The Presiding Officer (ND&PS), Manipur / ND&PS (FTC).
5. The Member Secretary, Manipur State Legal Services Authority.
6. The Judge, Family Court, Manipur / Bishnupur / Imphal East / Thoubal.
7. The Director of Prosecution, Government of Manipur.
- for kind information and circulation to the District PPs and Government Advocates**
8. The Central Project Coordinator (CPC), High Court of Manipur.
- **He is requested to upload the Notification in the Official website of this Registry.**
9. The Joint Registrar (Judl. & Bench).
10. The Deputy Registrar (Judl.) / (Accounts & Planning) / (Admn.), High Court of Manipur.
11. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
13. The Private Secretary to Director, Manipur Judicial Academy.
14. The Private Secretary to Registrar General, High Court of Manipur.
15. The Private Secretary to Registrar (Judl), High Court of Manipur.
16. The Superintendent, Establishment-II, High Court of Manipur.
17. The Order Book/Guard File.
18. The Concerned File.


REGISTRAR (JUDL)
HIGH COURT OF MANIPUR